

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**(CAA)-274 (ND)2017**  
**CA No. 272/C-II/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017**

M/s Raghunath Equipments Private Limited (Transferor Company No.1) and Mechtech Systems Private Limited (Transferor Company No.2) with Mechtech Process Engineers Private Limited (Transferee Company).

**SECTION OF THE COMPANIES ACT: 230-232**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present : Ms. Shalini Sharma, PCS

**ORDER**


CA 272/C-II/17


An application has been filed bringing to the notice of this Bench the various typographical errors that have crept up in its interim order dated 27.09.2017 while fixing the date for final disposal. Though an attempt was made to carry out the correction in red, it is considered expedient to retype the said order, duly corrected. The applicant has also prayed for change of date to 27<sup>th</sup> November, 2017 and for publication to be effected in the English and Hindi edition of the daily newspaper "The Business Standard" instead of the English edition of the Business Standard and in Hindi in the newspaper "Jan Satta".

Accordingly a fresh order incorporating the changes and amendments is being passed today and the previous order which suffers from certain errors is withdrawn and cancelled in red.

The date of 14<sup>th</sup> November, 2017 also stands recalled.

CA No. 272/C-II/17 stands disposed off.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**

(Lekh Raj Singh)